

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/1014/2020**

This the 20<sup>th</sup> day of November, 2020



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Dilshad Begum, age 38 years, W/o Altaf Hussain R/o Reasi, Tehsil and District Reasi. At present Jalalabad Sunjwan, Jammu.

.....Applicant

(Advocate: Mr. Bari Abdulla Malik)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Government, Education Department, Civil Secretariat, Jammu.
2. Principal/Secretary to Govt. Tribal Affairs Department, Civil Secretariat, Jammu/Srinagar.
3. Director, Tribal Affair Department, Civil Secretariat, Jammu/Srinagar.
4. Secretary to advisory Board for the Development of Gujjar and Bakerwal, Civil Secretariat, Jammu/Srinagar.
5. Director School Education, Jammu.
6. Warden Gujjar Bakerwal Girls Hostal, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thappa, DAG)

**ORDER**

**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**



During the course of arguments, learned counsel for the applicant submitted that he is permitted to file fresh representation and he will be satisfied if a direction is given to respondents to consider and decide the representation of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to applicant to file fresh representation within a period of 3 days from today and on receipt of representation, the same shall be decided by the respondents within a period of two weeks from the date of receipt of a certified copy of this order, by passing a reasoned and speaking order in accordance with the medical condition of applicant with intimation to the applicants. No costs.

3. It is made clear that we have not expressed any opinion on the merits of the case.

(MOHD. JAMSHED)  
MEMBER (A)

(RAKESH SAGAR JAIN)  
MEMBER (J)

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